

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

Cont A 6 of 2017 in TP 115 of 2016 With  
MA 5 of 2017

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021**

**Name of the Company:**

Kumar Jivanlal Patel (Makadia)

V/s

Patel Oils & Chemicals Pvt Ltd & Ors

**Section:**

Restoration Application

**ORDER**

Learned PCS Mr. Kunjan Dalal appeared or the Petitioner.

Matter stands adjourned to 04.05.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 23<sup>rd</sup> day of March, 2021

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(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)